

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Sh. Ajay Kumar Shukla, System Analyst, IT Cell, Central District, Tis Hazari Courts, Delhi is hereby directed to look after the work of Public Information Officer (PIO) RTI Cell, Central, Tis Hazari Courts, Delhi and Record Officer, RTI Cell, Central, Tis Hazari Courts, Delhi with immediate effect in addition to the work already assigned to him.

Further, the work of Link Public Information Officer (PIO), RTI Cell, Central, Tis Hazari Courts, Delhi which was earlier assigned to Sh. Ajay Mehrol, Sr. Accounts Officer is hereby withdrawn and assigned to Ms. Simmi Kapoor, Administrative Officer (Judl.) with immediate effect in addition to the work already assigned to her.

Note : Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officer, as per rules.

(SANJAY GARG - I)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 57080-57098 /Admn-I/P & T/HQs/2024

Dated, Delhi the 13 0 SEP 2024

Copy forwarded for information and necessary action to: -

1. The Officer In-charge, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
2. The Officer In-Charges of above mentioned concerned Branches, Central District, Tis Hazari Courts, Delhi.
3. The Officers concerned for immediate compliance.
4. The Dealing Officials, Establishment / Seniority & Promotion/Personal File, Administration Branch-I & II, Central, Tis Hazari Courts, Delhi.
5. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
6. The Dealing Officials, ACR Cell, Central District, Tis Hazari Courts, Delhi
7. The PRO/APRO, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Official Layers Seat, Central District, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

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